

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ARRANGEMENTS FOR SITTING OF THE HON'BLE JUDGES
DURING THE SUMMER VACATION, 2021
(FROM 18.05.2021 TO 31.05.2021)

S.No.	Hon'ble Bench	Provisions	Court Hall
1.	Hon'ble Sri Justice Abhinand Kumar Shavili and Hon'ble Sri Justice B.Vijaysen Reddy (At 10.30 a.m)	All Division Bench matters, including Habeas Corpus Petitions.	Virtual Court
2.	Hon'ble Sri Justice Abhinand Kumar Shavili (After Bench Work)	Mines & Industries and commerce, Education, Universities, GAD, Social Welfare, Tribal Welfare, BC & Minority Welfare, Civil Supplies & Essential Commodities, Food Agriculture & Marketing Committee, State Corporation & Under takings, Khadi Board, Legal Metrology, Irrigation and Comm-Area Development, Forest, Fisheries and Animal Husbandry, Energy Environment Science and Technology, Finance & Planning, Excise, Law and Legislative Dept, Municipalities and Urban Development, Panchayat Raj and Rural Development, Endowments, Departments of Central Governments (Not elsewhere specified subjects)	Virtual Court
3.	Hon'ble Sri Justice K. Lakshman (At 10.30 a.m)	All Criminal & Civil Matters.	Virtual Court
4.	Hon'ble Sri Justice B.Vijaysen Reddy (After Bench Work)	Transport, Roads & Buildings, Electricity, Home Depts, Factories & Labour Matters, Employment Generation, Training, Youth Services and Sports, Revenue, Urban land ceiling, Land Reforms Cases, Co-operatives Societies, Land Acquisition, Central Government Under Takings, and Central Government Corporations, Health Medical & Family Welfare, TTD, Women Development & Child Welfare, RTI & Housing Dept, Cases related to Commercial Division	Virtual Court

Note:

1. All lunch motions relating to Division Bench, detailed at Sl.No.1 shall be moved before the Virtual Court of **Hon'ble Sri Justice Abhinand Kumar Shavili** at 10.00 a.m. on 20.05.2021 and 27.05.2021.
2. All lunch motions relating to single Bench, detailed at Sl.No.2 shall be moved before the Virtual Court of **Hon'ble Sri Justice Abhinand Kumar Shavili** at 10.00 a.m., on 20.05.2021 and 27.05.2021.
3. All lunch motions relating to single Bench, detailed at Sl.No.3 (Civil and Criminal) shall be moved before the Virtual Court of **Hon'ble Sri Justice K Lakshman** at 10.00 a.m., on 20.05.2021 and 27.05.2021.
4. All lunch motions relating to single Bench, detailed at Sl.No.4 shall be moved before the Virtual Court of **Hon'ble Sri Justice B.Vijaysen Reddy** at 10.00 a.m. on 20.05.2021 and 27.05.2021.
5. Matters relating to the above subjects will be entertained only if the impugned Order is passed on or after 04-05-2021.
6. Writ petitions and Criminal Petitions filed to quash FIR/Charge sheets and relaxation of conditions of bail/modification petitions will not be entertained during Summer Vacation, 2021.
7. Bail applications will be entertained only if rejection order(s) refusing/dismissing the bail by the Magistrate and Sessions Judge/Additional Sessions Judge are filed along with the bail applications.
8. Writ Petition(s) relating to the service matters will not be entertained during Summer Vacation, 2021.
9. Writ Petition(s) relating to Stamps and Registrations will not be entertained.
10. No letter/petition for withdrawal of cases will be entertained.
11. Routine matters will not be taken up during summer vacation, except with the permission of the Hon'ble Senior Vacation Judge.
12. No pending case except where there is a specific order to post during the summer vacation, shall be taken up.

(BY ORDER OF THE HON'BLE SENIOR VACATION JUDGE)


B.S.CHIRANJEEVI
VACATION OFFICER-CUM-
JOINT REGISTRAR

Date: 18.05.2021